

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S H . A N I L L A X M A N P A N S A R E

Petition(s) for Special Leave to Appeal (C) No(s). 32922/2018

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Petitioner(s)

V E R S U S

DEEN MOHAMMAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.174767/2018-EXEMPTION FROM FILING
O.T.)

Date : 06-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

Ms Salonee Agarwal, Adv.

Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following

O R D E R

Service is complete on respondent No.1 but none has entered appearance.

Respondent Nos.2 to 4 have already filed counter affidavit.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE

Registrar